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Central Administrative Tribunal
PRINCIPAL BENCH, NEW DELHI.

OA-277/93, OA-326/93, OA-336/93, OA-352/93, OA-366/93,
OA-374/93, OA-433/93, OA-461/93, OA-462/93, OA-477/93,
OA-478/93, OA-676/93, OA-745/93, OA-848/93, OA-924/93,
OA-1346/93&OA-1555/93.

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN
HON'BLE MR. S.P. BISWAS, MEMBER(A)

New Delhi this the 4th day of December, 1996.]

OA-277/93

1. Shri Inder Kumar Sharma,
S/o Sh. Vas Dev Sharma,
R/o WZ-19, Mukh Ram Park,
Tilak Nagar,
New Delhi-110018.
2. Shri Swadesh Kumar Verma,
S/o Shri Nanak Chandra Verma,
R/o 973, Bhojpura,
Maliwara,
Delhi-110006. Applicants

(through Sh. H.B. Mishra, proxy counsel for
Sh. A.K. Behera, advocate)

versus

1. Union of India
through the Secretary,
Ministry of Information & Broadcasting,
Shastri Bhawan,
New Delhi-110001.
2. Director General,
Doordarshan,
Mandi House,
New Delhi-110001.
3. Director,
Doordarshan Kendra,
Sansad Marg,
New Delhi-110001. Respondents

(through Sh. B. Lall, advocate)

OA-326/93

Smt. Veena Sehgal,
W/o Sh. Satish Sehgal,
R/o DIA/118, Janakpuri,
New Delhi-110 058. Applicant

(through Sh. H.B. Mishra, proxy counsel for
Sh. A.K. Behera, advocate)

versus

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1. Union of India
through the Secretary,
Ministry of Information & Broadcasting,
Shastri Bhawan,
New Delhi-110001.
2. Director General,
Doordarshan,
Mandi House,
New Delhi-110001.
3. Programme Executive (Co-ordination),
Delhi Doordarshan Kendra,
Sansad Marg,
New Delhi. Respondents

(through Shri B. Lall, advocate)

OA-336/93

Sh. Shailendra Kumar,
S/o Sh. S.S. Sharma,
R/o YZ-4, Sarojini Nagar,
New Delhi-110 023. Applicant

(through Sh. H.B. Mishra, proxy counsel for
Sh. A.K. Behera, advocate)

versus

1. Union of India
through the Secretary,
Ministry of Information & Broadcasting,
Shastri Bhawan,
New Delhi-110001.
2. Director General,
Doordarshan,
Mandi House,
New Delhi-110001.
3. Programme Executive (Co-ordination),
Delhi Doordarshan Kendra,
Sansad Marg,
New Delhi. Respondents

(through Shri B. Lall, advocate)

OA-352/93

1. Sh. Mohan Singh.
S/o Sh. Hub Lal Singh,
C/o Raghav Tea Stall,
Shop No. 3 & 4,
Basurkar Market,
Moti Bagh-I,
New Delhi.

2. Sh. Sita Ram,
S/o Sh. Ved Ram,
R/o C-82/7, Mohan Puri,
Maujpur, Shahdara,
Delhi-110 053.
3. Sh. Pal Singh Saklani,
S/o Sh. B.L. Saklani,
R/o H.No.E-11, Babar Pur,
Shahdara,
Delhi-110 032.
4. Sh. Kartar Singh,
S/o Sh. Kishan Lal,
R/o Kothi No.1,
Kotla Marg,
New Delhi-110 002.

Applicants

(through Sh. H.B. Mishra, proxy counsel for
Sh. A.K. Behera, advocate)

versus

1. Union of India
through the Secretary,
Ministry of Information & Broadcasting,
Shastri Bhawan,
New Delhi-110001.
2. Director General,
Doordarshan,
Mandi House,
New Delhi-110001.
3. Scenic Designer,
Delhi Doordarshan Kendra,
Sansad Marg,
New Delhi.

Respondents

(through Shri B. Lall, advocate)

OA-366/93

1. Sh. Satish Kumar Saini,
S/o Sh. Mam Chand Saini,
R/o WZ-57, Nimri Village,
Shastri Nagar,
Delhi-110 052.
2. Sh. Ram Lal Parashar,
S/o Sh. Chamba Ram,
R/o Q.No.4, Kashmir House,
C.P.W.D. Enquiry Office,
Rajaji Marg,
New Delhi.
3. Sh. Navin Sharma,
S/o Sh. S.C. Sharma,
R/o 82/4, Circular Road,
Shahdara,
Delhi-110 032.

4. Sh. Paramjit Singh, -4-
S/o Sh. Gurmej Singh,
R/o 49/17, Maidayal Building,
Near Railway Station Palam,
New Delhi-110 045.
5. Sh. Surinder Singh Sanga,
S/o Sh. Tarsem Lal,
R/o 29 X, Chitra Gupta Road,
Pahar Ganj, New Delhi-55.
6. Sh. Harinder Singh,
S/o Sh. Puran Singh,
R/o B-47, Kotla Feroz Shah,
New Delhi-110 002.
7. Sh. Mahender Singh,
S/o Sh. Raghuvir Singh,
R/o 3/658, Dakshin Puri Extn.,
New Delhi-110 062.
8. Sh. Nasi Budin,
S/o Sh. Chhaju Ram,
R/o Village Mahendipur,
P.O. Murthal,
Distt. Sonepat. Applicants

(through Sh. H.B. Mishra, proxy counsel for
Sh. A.K. Behera, advocate)

versus

1. Union of India
through the Secretary,
Ministry of Information & Broadcasting,
Shastri Bhawan,
New Delhi-110001.
2. Director General,
Doordarshan,
Mandi House,
New Delhi-110001.
3. Director,
Delhi Doordarshan Kendra,
Sansad Marg,
New Delhi. Respondents

(through Shri B. Lall, advocate)

OA-374/93

1. Sh. Rudrapal Singh Rathore,
S/o Sh. Shyampal Singh,
R/o B-C, State Entry Road,
Railway Quarter,
New Delhi.
2. Sh. Rama Kant Prasad Karan,
S/o late Sh. Munsi Karulal,
R/o B-72, Moti Bagh-I,
New Delhi.

3. Sh. Brij Nandan Prasad,
S/o Sh. Ram Balak Prasad,
R/o 816, Baba Kharak Singh Marg,
New Delhi.
4. Sh. Mahinder Singh Yadav,
S/o late Sh. R.S.S. Yadav,
R/o C-10, Housing Society Part-I,
New Delhi-110049.
5. Mohd. Shamim,
S/o Sh. Gulab Husain,
R/o 36, Gole Market,
New Delhi-110 001. Applicants

(through Sh. H.B. Mishra, proxy counsel for
Sh. A.K. Behera, advocate)

versus

1. Union of India
through the Secretary,
Ministry of Information & Broadcasting,
Shastri Bhawan,
New Delhi-110001.
2. Director General,
Doordarshan,
Mandi House,
New Delhi-110001.
3. Director,
Delhi Doordarshan Kendra,
Sansad Marg,
New Delhi. Respondents

(through Shri B. Lall, advocate)

OA-433/93

Sh. Sanjay Kumar,
S/o Sh. O.P. Saxena,
R/o 753, Baba Kharak Singh Marg,
New Delhi. Applicant

(through Sh. H.B. Mishra, proxy counsel for
Sh. A.K. Behera, advocate)

versus

1. Union of India
through the Secretary,
Ministry of Information & Broadcasting,
Shastri Bhawan,
New Delhi-110001.
2. Director General,
Doordarshan,
Mandi House,
New Delhi-110001.

3. Programme Executive (Co-ordination),
Delhi Doordarshan Kendra,
Sansad Marg,
New Delhi. Respondents
(through Shri B. Lall, advocate)

OA-461/93

1. Sh. Mahesh Kumar,
S/o Sh. Sham Lal Rana,
R/o E-353, Jagjeet Nagar,
New Usmanpur,
Delhi-53.
2. Sh. Anil Kumar Sajan,
S/o Sh. Ram Kishan,
R/o H.No.2127, Gali Chah Indra,
H.C. Sain Road, Fountain,
Delhi-110 006.
3. Sh. Gopal,
S/o Sh. Khancheru,
R/o 2872, Shah Gans,
Shardha Nand Marg,
Delhi-110 006.
4. Sh. Anurag,
S/o Sh. Gopal Krishan Saxena,
R/o 80G, Baba Kharak Singh Marg,
New Delhi.
5. Sh. K.K. Thakur,
S/o late Sh. S.S. Thakur,
R/o 2217, Chah Indra,
Chandni Chowk,
Delhi-110 006. Applicants

(through Sh. H.B. Mishra, proxy counsel for
Sh. A.K. Behera, advocate)

versus

1. Union of India
through the Secretary,
Ministry of Information & Broadcasting,
Shastri Bhawan,
New Delhi-110001.
2. Director General,
Doordarshan,
Mandi House,
New Delhi-110001.
3. Director,
Delhi Doordarshan Kendra,
Sansad Marg,
New Delhi. Respondents
(through Shri B. Lall, advocate)

S/Shri

1. M.P. Nath,
S/o Sh. Sant Ram,
R/o 1/1, Lal Bahadur Sadan,
Gole Market,
New Delhi-110 001.
2. Kushal Singh Bhakuni,
S/o Sh. G.S. Bhakuni,
R/o 16/524E, Bapa Nagar,
Panam Singh Road,
Karol Bagh,
New Delhi-110 005.
3. Sudhir Kumar Sharma,
S/o Sh. K.N. Sharma,
R/o 127-B, Pocket-F,
Mayur Vihar-II,
Delhi-110 0091.
4. Pranit Kumar Dey,
S/o late Sh. U.C. Dey,
R/o C-717, Sarojini Nagar,
New Delhi.
5. Inder Pal Verma,
S/o Sh. Budh Parkash,
R/o 196/3, Shri Ram Nagar,
G.T. Road, Shahdara,
Delhi-110 032.
6. Suresh Kumar Sharma,
S/o Sh. Laxman Dass Sharma,
R/o 7721, New Market,
Dev Nagar, Karol Bagh,
New Delhi-110 005.
7. Vijay Pal,
S/o Sh. Jagdish Prasad,
R/o Vill. & P.O. Mahipal Pur,
New Delhi-110 037.
8. Sansar Singh,
S/o Sh. Jagmohan Singh,
R/o 1/4169A Ram Nagar Ext.,
Loni Road, Shahdara,
Delhi-110 032.
9. Anil Kumar Sharma,
S/o Sh. S.N. Sharma,
R/o B-52, Ganesh Nagar,
P.O. Tilak Nagar,
New Delhi-110 018.
10. Ashok Kumar Sharma,
S/o Sh. Chiranjit Lal Sharma,
R/o S-81, Vishwas Park,
Uttam Nagar,
New Delhi.

11. Mahipal Singh,
S/o Sh. Naim Singh,
R/o S-266, Shakar Pur,
Delhi-110 092.
12. Sanjay Kumar Saini,
S/o Sh. Ramji Lal Saini,
R/o F-231, Laxmi Nagar,
Mangal Bazar, Delhi-110 032.
13. Pradeep Kumar,
S/o Sh. Kishan Chand Grover,
R/o BH 634-A, Janta Flats,
Shalimar Bagh,
Delhi-110 052.
14. Mukesh Sharma,
S/o Sh. Bhawani Shankar Sharma,
R/o 23, Sarojini Park,
Shastri Nagar,
Delhi-110 031.
15. Ajay Kumar Verma,
S/o Sh. P.N. Verma,
R/o 24-3B, Bhola Nath Nagar,
Behind Gita Bhavan, Shahdara,
Delhi-110 032.
16. Atul Kumar Jain,
S/o Sh. Rajendra Jain,
R/o Jain Pan Bhandar,
1371, Vaidwara (Maliwara),
Chandni Chowk,
Delhi-110 006.
17. Vinod Kumar,
S/o Sh. Manohar Lal,
R/o D-131, Vijay Colony,
New Usman Pur,
Delhi-110 053.
18. Ram Singh,
S/o Sh. Hari Singh,
R/o R-29, Reeta Block,
Gali No.7, Main Road,
Shakarpur,
Delhi-110 094.
19. Pramod Kumar,
S/o Sh. Nepal Singh,
R/o Q.No.314, Gali No.25,
Khazoori Khas,
Delhi-110 094.
20. Ganga Dutt,
S/o Sh. Girdhari Lal,
R/o H.No.2, Village Meetha Pur,
Post Badarpur,
New Delhi-110 044.
21. Rajeev Sharma,
S/o Sh. N.D. Sharma,
R/o C-354, Sarojini Nagar,
New Delhi-110 023.

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22. Sanjay Sharma,
S/o Sh. Tejpal Sharma,
R/o Q.No.C/137, Lane No.9,
D.C.M. Quarters,
Delhi-110 006.

23. Chetan,
S/o late Sh. Ram Saran,
R/o H.No. 656, Gali No.3,
Panjabi Basti, Ghati Road,
Anand Parbat,
New Delhi-110 005.

24. Ram Niwas,
S/o Sh. Kundan Lal,
R/o Village Masud Pur,
P.O. Mahipal Pur,
New Delhi-110 037.

25. Netra Pal Singh,
S/o Sh. Sukh Ram,
R/o 25/261, Trilok Puri,
New Delhi-110 091.

26. Balraj Nagpal,
S/o Sh. Lekh Raj Nagpal,
R/o 223/783, Jheel Khuranja,
Delhi.

27. Ajay Kakkar,
S/o late Sh. Tilak Raj,
R/o F-83, Jeevan Park,
Uttam Nagar,
New Delhi-59.

28. Bhagwat Prashad,
S/o Sh. Phool Singh,
R/o E/229, West Vinod Nagar,
Mandawali,
Delhi-92.

29. Hari Ram Yadav,
S/o Sh. Ram Nain Yadav,
R/o T-24, Welcome,
Seelampur-III,
Delhi-53.

30. Dilbag Singh,
S/o Sh. M.S. Pal,
R/o Sec.2/190, Pocket-6/1,
Rohini,
Delhi-85.

31. Sanjay Verma,
S/o Sh. C.L. Verma,
R/o S/3/205, M.S. Apartment,
Kasturba Gandhi Marg,
New Delhi-1.

43. Kuldeep Singh,
S/o Sh. Ran Singh,
R/o H.No.618, Jat Mohalla,
Bhootanwali Gali,
Nangloi,
Delhi-41.
44. Rajeshwar Paswan,
S/o Sh. Inder Deo Paswan,
R/o K-481, Mangolpuri,
New Delhi-83.
45. Gurpreet Singh Arora,
S/o Sh. Mohinder Singh Arora,
R/o 90-F, Baba Kharak Singh Marg,
New Delhi-1.
46. Vijay Patil,
S/o Sh. B.D. Patil,
R/o 41/38, Sector 2,et,
DIZ Area, Gole Market,
New Delhi-1.
47. Shiv Singh,
S/o Sh. Daulat Singh,
R/o A-293, Minto Road,
New Delhi-2.
48. Gopal Chander Gaur,
S/o Sri Anand Dev Gaur,
R/o 216B, Pocket-I,
Mayur Vihar Pocket-I,
Delhi-91.
49. Satish Baloni,
S/o Sh. S.N. Baloni,
R/o C/o S.L. Khanduri,
RZA 17/1, Kailash Puri,
Palam Colony,
New Delhi.
50. Makkan Singh Negi,
S/o Sh. G.S. Negi,
R/o 3/280, Dakshin Puri,
Near Virat Cinema,
New Delhi.

.....Applicants

(through Sh. H.B. Mishra, proxy counsel for
Sh. A.K. Behera, advocate)

versus

1. Union of India
through the Secretary,
Ministry of Information & Broadcasting,
Shastri Bhawan,
New Delhi-110001.
2. Director General,
Doordarshan,
Mandi House,
New Delhi-110001.

3. Director,
Delhi Doordarshan Kendra,
Sansad Marg,
New Delhi. Respondents

(through Shri B. Lall, advocate)

0A-676/93

Sh. Jayoti Singh,
S/o Sh. Sher Singh,
R/o 3/3 Block-3,
Mandir Marg,
New Delhi. Applicant

(through Sh. T.C. Aggarwal, advocate)

versus

1. Union of India through
Director General,
Doordarshan,
Mandi House,
New Delhi-110001.
3. Director,
Delhi Doordarshan Kendra,
Akashwani Bhavan,
Parliament Street,
New Delhi. Respondents

(through Shri B. Lall, advocate)

0A-745/93

Sh. Devinder Bist,
S/o Sh. P.S. Bist,
R/o B-19/990, Lodhi Colony,
New Delhi-110 003. Applicant

(None for applicant)

versus

1. The Director,
Doordarshan Kendra,
Akashbani Bhavan,
Sansad Marg,
New Delhi-110001.
2. Union of India through
Secretary,
Ministry of Information & Broadcasting,
Shastri Bhavan,
New Delhi-1.
3. The Director General,
Delhi Doordarshan Kendra,
Mandi House,
New Delhi. Respondents

(through Shri B. Lall, advocate)

32. Kailash Singh Negi,
S/o Sh. G.S. Negi,
R/o 3/280, Dakshin Puri Extn.,
Near Virat Cinema,
New Delhi-62.
33. Raj Pal Singh,
S/o Sh. Bali Singh,
R/o No.355, Gali No.6,
Durgapuri, Loni Road,
Delhi-94.
34. Manoj Chadha,
S/o Sh. Sudershan Lal,
R/o J-889, Park Street,
New Delhi-1.
35. Vinod Kumar Sharma,
S/o Late Sh. P.K. Sharma,
R/o 161, Jawahar Gali,
Farash Bazar, Shahdara,
Delhi-32.
36. Devender Kumar Arora,
S/o Sh. Aschray Lal,
R/o B1-13, New Moti Nagar,
Delhi-15.
37. Bhagwat Singh,
S/o Sh. Trikha Singh,
R/o 230/17, Gali No.5,
Railway Colony, Mandawali,
Fazalpur,
Delhi-92.
38. Anand Singh,
S/o Sh. Umed Singh,
R/o D-376, Moti Bagh-I,
New Delhi.
39. Ajay Patil,
S/o Sh. B.D. Patil,
R/o 41/3B, Sector 2,
DIZ Area, Gole Market,
New Delhi-1.
40. Anil Mathur,
S/o Late Sh. S.B. Mathur,
R/o E-1629, Netaji Nagar,
New Delhi.
41. Asheesa Kumar Dhal,
S/o Sh. Satya Charan Dhal,
R/o Q.No.731, Sector-5, Pushap Vihar,
New Delhi-17.
42. Ajit Singh,
S/o Sh. C.R. Verma,
R/o Village Dayalpur,
Post Office Karawal Nagar,
Delhi-94.

3. Director,
Delhi Doordarshan Kendra,
Sansad Marg,
New Delhi. Respondents

(through Shri B. Lall, advocate)

OA-477/93

Sh. Rajeev Bhatnagar,
S/o Sh. Gajendra Vikram Bhatnagar,
R/o 23, Meena Apartment,
Plot No.78, I.P. Extension,
Delhi-92. Applicant

(through Sh. H.B. Mishra, proxy counsel for
Sh. A.K. Behera, advocate)

versus

1. Union of India
through the Secretary,
Ministry of Information & Broadcasting,
Shastri Bhawan,
New Delhi-110001.
2. Director General,
Doordarshan,
Mandi House,
New Delhi-110001.
3. Director,
Delhi Doordarshan Kendra,
Sansad Marg,
New Delhi. Respondents

(through Shri B. Lall, advocate)

OA-478/93

Sh. Bhupinder Singh Sondhi,
S/o Sh. K.S. Sondhi,
R/o X/1864, Gali No.12,
Rajgarh Ext.II, Delhi-31. Applicant

(through Sh. H.B. Mishra, proxy counsel for
Sh. A.K. Behera, advocate)

versus

1. Union of India
through the Secretary,
Ministry of Information & Broadcasting,
Shastri Bhawan,
New Delhi-110001.
2. Director General,
Doordarshan,
Mandi House,
New Delhi-110001.

OA-848/93

Sh. Vijay Kumar,
S/o Sh. Prahlad Singh,
R/o 11827/7, Sat Nagar,
Karolbagh, New Delhi-5. Applicant

(None for applicant)

versus

1. Union of India
through the Secretary,
Ministry of Information & Broadcasting,
Shastri Bhawan,
New Delhi-110001.
2. Director General of Doordarshan,
Mandi House,
New Delhi-1.
3. Director,
Delhi Doordarshan Kendra,
Parliament Street,
New Delhi. Respondents

(through Shri B. Lall, advocate)

OA-924/93

Sh. Suresh Kumar,
S/o Sh. Inder Singh,
R/o H.No.11824/7, Sat Nagar,
Karol Bagh, New Delhi-5. Applicant

(None for applicant)

versus

1. Union of India
through the Secretary,
Ministry of Information & Broadcasting,
Shastri Bhawan,
New Delhi-110001.
2. Director General,
Doordarshan,
Sansad Marg,
New Delhi-110001.
3. The Programme Executive,
(Co-Ordination)
Delhi Doordarshan Kendra,
Sansad Marg,
New Delhi. Respondents

(through Shri B. Lall, advocate)

OA-1346/93

1. Sh. Vikas Gupta,
S/o late Sh. Surender Nath Gupta,
R/o 5-C, Ganesh Nagar,
Shakarpur Extension,
Delhi-92.
2. Sh. Bachitter Singh,
S/o Sh. Karam Singh,
R/Z-J-14/A, Chanakaya Place,
C/1, Janak Puri,
New Delhi-59.

.... Applicants

(None for applicant)

versus

1. Union of India
through the Secretary,
Ministry of Information & Broadcasting,
Shastri Bhawan,
New Delhi-110001.
2. Director General,
Doordarshan,
Mandi House,
New Delhi-110001.
3. Director,
Delhi Doordarshan Kendra,
Sansad Marg,
New Delhi. Respondents

(through Shri B. Lall, advocate)

OA-1555/93

Sh. Birender Singh,
S/o Sh. Yad Ram,
R/o 542. Multi Storyed, Sector-4,
Near Balak Ram Bus Stand,
Timarpur, Delhi-110 007. Applicant

(through Sh. J.C. Madan, advocate)

versus

1. Union of India
through the Secretary,
Ministry of Information & Broadcasting,
Shastri Bhawan,
New Delhi-110001.
2. Director General,
Doordarshan,
Mandi House,
New Delhi-110001.
3. Director,
Central Production Centre, Doordarshan
Govt. of India,
Asiad Village Complex,
New Delhi-49. Respondents

(through Shri B. Lall, advocate)

The applications having been heard on 04.12.1996 the Tribunal on the same day delivered the following:

ORDER
Chettur Sankaran Nair(J), Chairman

Applicants before us are 'artists' seeking regularisation of their services. They work as Carpenters/Painters and in other capacities and it is slightly incongruous to call them artists. Be that as it may, they have been working for long years in activities integral to the work of the Doordarshan. Therefore, they submit that their services may be directed to be regularised.

We find that the authorities of the Doordarshan have framed a scheme for regularisation/absorption of casual 'Artists'. We direct respondents to consider the request of applicants for regularisation in terms of the Scheme and in relation to their position in the priority list and the job requirements.

Counsel for applicants expressed the fear that the applicants may be substituted with outsiders. We are not inclined to take this apprehension or

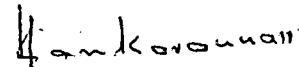
misapprehension seriously because the law laid down in
State of Haryana & Ors. Vs. Piare Singh & Ors. (AIR
1992 SC 2130) does not leave room for doubt in these
matters.

With the aforesaid direction, we dispose of
the applications. No costs.

Dated, the 4th day of December, 1996.



(S.P. Biswas)
Member(A)



(Chettur Sankaran Nair(J))
Chairman

/vv/